## 20

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 40/NCLT/AHM/2017 (New) Gujarat High Court C.P. No. 524/2016 with C.A. No. 371/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

Name of the Company:

Gala Products Ltd

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. Nauin Pahua

Adv

Petitioner

Darha

2

## <u>ORDER</u>

Learned Advocate Mr. Navin Pahwa present for Petitioner.

Affidavit evidencing publication of notice filed.

Affidavit evidencing notice on statutory authorities filed.

List the matter on 05.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25<sup>th</sup> day of April, 2017.